

The cultivation of opium poppy is permitted only under strict system of licensing and control. The Customs authorities and other Enforcement agencies keep a close watch at the ports and the land borders to check any attempt to smuggle opium out of the country.

Proposal to set up Powerloom Board

3360. SHRI OSCAR FERNANDES:
SHRI JAGDISH TYTLER:

Will the Minister of COMMERCE be pleased to state:

(a) whether there is proposal before Government to set up a Powerloom Development Corporation or Board; and

(b) if so, how long will it take for Government to implement the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) and (b). Government have constituted the All India Powerloom Board by a Resolution dated 23rd November, 1981.

De-Reservation of Vacancies of Inspectors in the Charge of Commissioner of Income-tax, Kanpur

3361. DR. V. KULANDAIVELU:
Will the Minister of FINANCE be pleased to state:

(a) the reasons for dereservation of vacancies of Inspectors reserve for Scheduled Caste candidates in the Charge of Commissioner of Income Tax, Kanpur vide C.B.D.T.'s letter F. No. A-14013/11/80-Ad. VII, dated 10-4-1980;

(b) whether the rule of exchange ability has been followed;

(c) if so, the reason why the eligible Scheduled caste employees were not promoted for the vacancies reserved for Scheduled Tribes (which were de-reserved) while these were due for exchange for the SC candidates;

(d) whether the rule of "Carry forward", for the above vacancies has been applied for three years and subsequently the rule of exchangeability;

(e) if the rules were not followed, what action has been initiated or is under consideration against those responsible; and

(f) how the loss caused to the eligible Scheduled Caste candidates due to this de-reservation will be recovered?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a). Vacancies reserved for Scheduled Tribe and not for Scheduled Caste were de-reserved in the said letter.

(b) Yes, Sir.

(c) One vacancy reserved for Scheduled Tribe, which was ripe for exchange, was given to Scheduled Caste candidate.

(d) Yes, Sir.

(e) and (f) Does not arise.

राजस्थान में बैंकों द्वारा किसानों को दिए गए ऋण सहायता

3362. श्री विरदा राम फुलवारिया :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में बैंकों द्वारा 1980-81 के दौरान किसानों को ऋण की कितनी राशि तथा कितने प्रतिशत अनुदान दिया गया ; और

(ख) जालीर-सिरोही जिले में दिये गये ऋण की प्रतिशतता क्या है ?

वित्त मंत्रालय में उप मंत्री (श्री मगनभाई बारोट) : (क) और (ख) : वाणिज्यिक बैंक किसानों को कोई अनुदान नहीं देते । वाणिज्यिक बैंकों तथा क्षेत्रीय ग्रामीण बैंकों के सम्बन्ध में यथा उपलब्ध अन्य सम्बद्ध आंकड़े नीचे दिये गए हैं :